

11/05/20 four orders

FIR No. 33/20  
PS M.S. Park  
09-05-2020

Present: Ld. APP for State (through webex).

Ld. Counsel for applicant/accused (through webex).

Ld. Counsel for accused requested to supply the copy of charge sheet.

Arguments heard through Webex.

IO is directed to supply the copy of chargesheet to the counsel for accused through e-mail or whatsapp and file the compliance report in this regard.

Put up on 11.05.2020.

  
(KADAMBARI AWASTHI)  
Duty MM (Shahdara)/KKD/Delhi  
09-05-2020